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CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.44/2002

Dated Thursday this the 18th day of September, 2003.

C O R A M

HON'BLE MR.A.V.HARIDASAN, VICE CHAIRMAN

Binny S.Nair
S/o late Somasekhara Kurup
K.S.Sadanam, Chithara P.O.
Via Kadakkal
Kollam District.

Applicant

(By advocate Mr.Thomas Mathew)

Versus

1. Sub Divisional Inspector (Postal)
Kottarakkara Sub Division
Kottarakkara.
2. Senior Superintendent of Post Offices
Kollam Division, Kollam.
3. Chief Postmaster General
Kerala Circle
Thiruvananthapuram.
4. Director General
Department of Posts
New Delhi.
5. Union of India represented by its
Secretary
Department of Posts
New Delhi.

Respondents.

(By advocate Mr.C.Rajendran, SCGSC)

The application having been heard on 18th September, 2003,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR.A.V.HARIDASAN, VICE CHAIRMAN

The Original Application is taken up for hearing as per
the order in MA No.724/03.

2. The prayers in the OA are for a declaration that the applicant is entitled to be considered for regular appointment (on compassionate basis) to the post of E.D.D.A.(Gramin Dak Sevak Mail Deliverer), Ayirakuzhy, which the applicant is holding after the death of his father and for a direction to the respondents accordingly.

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3. The respondents resist the application by filing a reply statement to which the applicant has filed a rejoinder. However, it has been stated in the MA No.724/03 that the applicant has been appointed as Gramin Dak Sevak Mail Deliverer, Ayirakuzhy P.O. with effect from 1.7.2002 on compassionate ground. Since the applicant has already been appointed as Gramin Dak Sevak Mail Deliverer with effect from 1.7.2002, the respondents themselves have granted to the applicant the reliefs sought in the application.

4. Therefore, taking note of the statement made in the MA that the applicant has been appointed as a Gramin Dak Sevak Mail Deliverer on compassionate ground with effect from 1.7.02, the application is closed without any further direction. No costs.

Dated 18th September, 2003.


A.V.HARIDASAN

VICE CHAIRMAN

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